

(ii) interest rate of refinance provided by sponsoring banks has been lowered;

(iii) funds for SLR requirements be invested in securities of better yield;

(iv) the scope of lending should be enlarged; and

(v) the sponsoring banks should play a more active role in fund management, staff training and internal audit. "

Representations received from time to time employees' association are considered by the Government for taking such action as may be deemed appropriate.

#### **Doordarshan Film Touch of Glory'**

699. SHRI RAOOF VALIULLAH:  
Will the Minister, of INFORMATION  
AND BROADCASTING be pleased to  
'state-

(a) whether it is a fact that the Doordarshan propose to telecast a film on the Indian Air Force called 'Touch of Glory' on the national network;

(b) what is the theme and the language of the film, its duration and the time-slot allotted to it

(c) whether Doordarshan also propose to produce and telecast films on the Indian Army and the Navy and on other topical interests also; and

(d) whether efforts have been made to telecast such films as sponsored programmes and if so, the details thereof?

THE MINISTER OF STATE OF THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI AJIT PANJA):  
(a) and (b) No such film has been offered to Doordarshan for telecasts. The particulars of the film are, therefore, not known.

(c) and (d) Doordarshan is already telecasting programmes on Indian Army and Navy regularly. However, no films on these subjects have been offered to Doordarshan by outside producers as sponsored programmes. "

#### **Risk Capital Foundation**

700. 'SHRIMATI' PRATIBHA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the 'Risk Capital Foundation', a financial institution sponsored by a Central Financial Institution sponsored by a Central Financial Institution is providing 'Seed Capital' loan assistance only to Multi-National, MRTP/ Big Business Houses and Influential medium Industrial Houses and negative Loan assistance to the small-scale sector where- as the present Government policy is to encourage the small-scale sector under the new 20 point Programme; and

(b) if so, what action Government have taken or propose to take to ensure that the small-scale sector could get the full benefit from the Risk Capital Foundation' as per the Government's policies regarding the small-scale sector development?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI JAN-  
ARDHAN POOJARUP: (a) and (b) The  
Industrial Finance Corporation of India  
(IFCI) have reported that the Risk Capital  
Foundation, sponsored by them, provides  
financial assistance on soft terms to first  
generation entrepreneurs for meeting  
a part of their contribution for setting up  
of medium and large sized industrial projects  
with project cost normally ranging between  
Rs. 2 crores and Rs. 15 crores. Risk Capital  
Foundation has not provided any risk/seed  
loan/assistance to the promoters of multi-  
national/MRTP/big business houses. As  
regards assistance to the small-scale sector,  
the IDBI operates a scheme of Seed Capital  
Assistance for this sector.

#### **Financial assistance by NABARD**

701. SHRIMATI PRATIBHA SINGH:  
Will the PRIME MINISTER be pleased to  
state:

(a) the details of financial assistance, the  
National Bank of Agriculture and Rural  
Development are providing to the entrepreneurs  
to generate employment, in the field of  
industry, business, trading, agricultural inputs,  
manufacturing/market- ing in rural/semi-urban  
areas and whether

any financial limit is fixed for these purposes; if so, what are the details thereof;

(to) whether the National Bank of Agriculture and Rural Development has identified the items for which financial assistance could be provided liberally; if so, the details thereof and the financial ceiling fixed for each; item;

(c) whether it is a fact that the procedure of the Bank is so complicated that it usually delays the financial assistance to the entrepreneurs; and

(d) if the reply to part (c) be in the negative, how much maximum/minimum time the bank took to clear the applications?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (d) National Bank for Agriculture and Rural Development (NABARD) provides refinance facility to the financing institutions for

various categories of non-farm activities. Details of various categories of non-farm activities which receive refinance assistance from NABARD and maximum quantum of credit stipulated for the financing banks are indicated in the enclosed statement (*See below*). The economic activities, supported by refinance assistance from NABARD, are expected to generate employment in the respective field and area of operations. The refinance assistance provided by NABARD for non-farm activities is on automatic basis and therefore the procedure cannot be considered as complicated or causing undue delays. Banks have been advised/instructed that applications received in the rural branches should be disposed of within a fortnight. The actual disbursement of the loans by banks would however, depend upon submission of all relevant information and documents, the availability of the asset and the backward and forward linkages. The present data collection system does not provide information relating to maximum and minimum time taken by the various bank branches to clear individual applications.

.. Statement

*Details of maximum credit eligible for various categories of activities receiving NABARD, refinance*

Serial No.	Categories of activities/class of borrowers	quantum of credit	Maximum
For	<i>Production/Manufacturing/Service Units:</i>	Composite Loans upto Rs. 30,000	plus maximum workshop loan of Rs. 7500.
1	Individual Rural Artisans outside IRDP, Individuals for Industries-Service-Business component of IRDP .....	Composite loans of Rs. 10,000 (Net of capital subsidy).	
3	Tiny sector individual units set up by individuals; partnership concerns, public/private Ltd. Companies, promotional organisations	Integrated term loan of Rs. 5 lakhs	
4	Industrial cooperative societies promotional institutions registered under societies Registration Act.	Integrated Loan up to Rs. 35 lakhs.	

**Share of Income-tax in total tax collection**

702. SHRIMATI KANAK MUKHERJEE; Will the PRIME MINISTER please state:

(a) the share in percentage of income-tax, out of the total tax collected by the Central Government, year-wise, during the last three years; and

(b)\* the factors responsible for the rise or fall in the Income-tax collection?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) The percentage of share of Income-tax out of the total gross tax revenue, of the Central Government (excluding tax collected by